

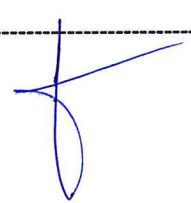

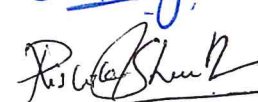
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.104/ 16	TP 56/17	For reporting settlement	433(e)/ 433(f)	Rangsons Electronics Pvt. Ltd. Vs Opto Circuits(India) Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
38.	CONSCIENTIA LAW ASSOCIATES K.V. OMPRAKASH L S. YASAK AFARATH Hari Prasad. M.S. Richika Shorath	RESPONDENT Petitioner	  

ORDER

Counsel for Petitioner is present. Counsel for Respondent/ Corporate Debtor is also present. Both the Counsels reported that, matter is under talks of consideration for compromise. Therefore they requested for adjournment. List it on 13/03/2018.


Member (T)


Member (J)